

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI**

Dated: 11.09.2018

**IT IS NOTIFIED THAT UNDERMENTIONED CASE WHICH COULD  
NOT BE TAKEN-UP ON 11.09.2018 WILL NOW BE LISTED ON THE  
DATES AS MENTIONED AGAINST IT**

<b>S.NO.</b>	<b>CASE NO.</b>	<b>PARTIES</b>	<b>COUNSEL FOR PARTIES</b>	<b>NEXT DATE OF HEARING</b>
1.	Original Application No. 317/2015	Rashid Ali Warsi Vs UPSIDC Ltd. & Ors.	Mr. Nandlal Kumar, Adv. for Applicant Mr. Rajesh Raina, Adv. for R-1 &3 Mr. Pradeep Mishra, Adv. for R-2 Ms. Priyanka Swami, Adv. for State of UP Dr. Sandeep Singh, Adv. Mr. Shubhankar Jha, Adv. for MPPCB Mr. Rajkumar, adv. for CPCB Mr. Ravi P. Mehtrotra, Adv. for UPSIDC Mr. Ashish Batra, Adv. Mr. Pradeep Jain, Adv. Mr. Rahul Pratap, Adv. Mr. R.K. Singh, Adv. Mr. I.K. Kapila, Adv.	<b>18.09.2018</b>

**COURT MASTER**